

ITEM NO.39

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).3687/2023

(Arising out of impugned final judgment and order dated 04-01-2023 in WC No.24889/2022 passed by the High Court of Judicature at Allahabad)

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

MADHURI SRIVASTAVA & ORS.

Respondent(s)

(IA No.36357/2023-EXEMPTION FROM FILING O.T., IA No.43463/2023 - APPLICATION FOR TAKING ON RECORD, IA No.36357/2023 - EXEMPTION FROM FILING O.T. AND IA No.43478/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 15173/2023 (XI)

(FOR ADMISSION and IA No.134383/2023-EXEMPTION FROM FILING O.T.)

SLP(C) No. 20107/2023 (XI)

(FOR ADMISSION and I.R. and IA No.138186/2023-EXEMPTION FROM FILING O.T. and IA No.138185/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 15359/2023 (XI)

(FOR ADMISSION and IA No.134803/2023-EXEMPTION FROM FILING O.T.)

SLP(C) No. 20336/2023 (XI)

(FOR ADMISSION and I.R. and IA No.179250/2023-EXEMPTION FROM FILING O.T.)

Date : 09-04-2024 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Mr. P N Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
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Ms. Anamika Yadav, Adv.
Mr. Kartik, Adv.

For Respondent(s) Ms. Mridula Ray Bharadwaj, AOR

**M/S. Ars Associates, AOR
Mr. Ilesh Shukla, Adv.
Mr. Chetanya Singh, Adv.
Ms. Ria Sachthey, Adv.
Mr. Manav Jain, Adv.
Mr. Chetan Sharma, Adv.
Mr. Sarthak Sharma, Adv.**

**Mr. Pawan Reley, AOR
Mr. Akshay Lodhi, Adv.
Mr. Sajal Awasthi, Adv.
Mr. Gaurav Kumar, Adv.
Ms. Simran Singh, Adv.
Ms. Priyanka Deo, Adv.**

**Mr. Shaurya Sahay, AOR
Mr. Shobhit Dwivedi, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. List in the first week of July, 2024, as prayed for by the learned senior counsel for the petitioners.**
- 2. In the meantime, the learned counsel for the petitioners may take appropriate steps to serve the unserved respondents in SLP (C) Nos.15173 and 15359 of 2023.**

**(RAVI ARORA)
COURT MASTER (SH)**

**(MAMTA RAWAT)
COURT MASTER (NSH)**